

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 412**  
**IB/3240/ND/2019**

**IN THE MATTER OF:**

M/s Nuevosol Energy Pvt Ltd	...	Applicant
Versus		
M/s Sarkun Solar Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. K.V. Girish Chowdary, Adv. D. Satya Sai  
Sumanth

For the Respondent : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.  
Raghav Dembla, Adv. Shaurya Shyam

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **02.05.2024**.

**Sd/-**  
**(Court Officer)**